

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.220- IA(Dis)/4(AHM)2024
in
CP(IB)/320(AHM)2022

Proceedings under Section 7 IBC

IN THE MATTER OF:

Raj Radhe Finance Limited
V/s
Shree Ramrajya Cotex Private Limited

.....Applicant

.....Respondent

Order delivered on: 28/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Noopur Dalal, Adv.
For the Income Tax : Ms. Bhumi Gandhi, Adv.

ORDER

IA(Dis)/4(AHM)2024

Ld. Counsel for Income Tax seeks time to file report. Ld. Counsel for the Income Tax Department is directed to file report within one-week.

List for further consideration on 20.08.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)